

[Refer to the statement appended to answer to USQ No.2610 part (a) and (b)]. This statement also includes the projects sanctioned under the Prime Minister's Reconstruction Plan for Jammu & Kashmir.

National policy for welfare of tribals

2612. SHRI AVINASH PANDE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has formulated a national policy for the welfare of tribal groups of India;

(b) if so, the details thereof;

(c) whether Government has addressed the issues of participation of tribal community in legislative machinery of the country and in the formulation of national tribal policy; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) and (b) Ministry of Tribal Affairs has formulated a draft National Tribal Policy for the welfare of tribal groups of India in order to address the critical issues concerning tribals such as lower Human Development Index, poor infrastructure, diminishing control over the natural resource base, persistent threats of eviction from their natural habitat, inequality in distribution of wealth and opportunities, lack of empowerment and to ensure their active and informed participation in development. The draft policy aims at ensuring access of the Scheduled Tribes to mainstream education, health care and income generation to improve the quality of their life.

(c) and (d) One of the objectives of the proposed National Tribal Policy is ensuring protection of political rights by active participation of tribals in political bodies at all levels. Various tribal organisations and forums were consulted by the Ministry during the course of formulation of the draft National Tribal Policy.

Schemes in Chhattisgarh

†2613. SHRI SHIVPRATAP SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.

(a) the names of ongoing schemes for development of Scheduled Tribes in Chhattisgarh; and

(b) the amount being given by the Central Government for such schemes along with the details of amount already released and the amount remaining for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) A list of ongoing schemes/programmes of the Ministry of Tribal Affairs for the development of Scheduled Tribes in the country, including in the State of Chhattisgarh, are given in the Statement-I (See below).

(b) As per the availability of Budget, funds are released to the States/UTs after the proposals alongwith Progress Reports and Utilization Certificates of earlier released funds from the State Governments/UT Administrations are received. No fund is carried over to the next financial year. The details of schemes-wise amount released during the last three years are given in the Statement-II.

Statement-I

Major schemes/programmes of the Ministry of Tribal Affairs for the welfare and development of Scheduled Tribes

Central Sector Schemes

1. Grant in Aid to NGOs for Scheduled Tribes including Coaching and Allied and award for exemplary service
2. Vocational Training in Tribal Areas
3. Educational Complex in Low Literacy-Pockets
4. Grant-in-Aid to State Tribal Development Cooperative Corporation for Minor Forest Produce
5. Development of Primitive Tribal Groups
6. Rajiv Gandhi National Fellowship for Scheduled Tribe Students
7. Scheme of Institute of Excellence/Top Class Institute
8. National Overseas Scholarships for Scheduled Tribes
9. Investment in TRIFED

Centrally Sponsored Schemes

10. Schemes of Post Matric, Book Bank & Upgradation of Merit of Scheduled Tribe Students
11. Girls Hostel & Boys Hostel for Scheduled Tribes
12. Ashram Schoels in Tribal Sub Plan Areas
13. Research Information & Mass Education, Tribal Festival and Others
14. Information and Technology, Special Area Programme
15. Special Central Assistance to Tribal Sub Plan
16. Grant-in-Aid under Article 275(1) of the Constitution .

Statement-II

Details of funds released to State Government of Chhattisgarh and NGOs in Chhattisgarh under the various schemes/programmes of the Ministry of Tribal Affairs during the last three years.

(Rs. in Lakh)

Sl.No.	Name of the Scheme	2008-09	2009-10	2010-11
1	2	3	4	5
1.	Schemes of Post Matric, Book Bank & Upgradation of Merit of Scheduled Tribe Students			
	(a) Post Matric Scholarship for ST Students	160.28	375.95	1253.97
	(b) Upgradation of Merit	-	37.54	17.06
2.	Establishment of Ashram Schools in TSP Areas	886.80	-	-
3.	Hostels for ST Girls and Boys	803.83	830.83	-
4.	Grant-in-aid to voluntary organization including Coaching for ST & special incentive	111.66	137.26	113.26
5.	Strengthening Education of ST Girls in low Literacy district	39.13	28.93	34.91

1	2	3	4	5
6.	Vocational Training Centre	124.14	-	-
7.	Development of Particularly Vulnerable Tribal Groups (PTGs)	615.33	17.58	2257.61
8.	Grant-in-aid to STDCCs etc. for MFP Operations	249.00	87.00	-
9.	Special Central Assistance to Tribal Sub Plan	6829.20	6322.88	9953.00
10.	Grant-in-Aid under Article 275(1) of the Constitution.	3211.43	2834.80	7786.00
11.	Research Information & Mass Education, Tribal Festival and Others			
	(a) Grant-in-aid to Tribal Research Institute (TRI)	-	21.95	18.08
	(b) Exchange of Visit by Tribals	-	-	2.58
	(c) Organisation of Tribal Festivals	-	5.95	-
12.	Grant-In-Aid to Voluntary Organisation	56.65	95.85	113.26
13.	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts	39.13	28.93	34.91
14.	Coaching For Scheduled Tribes	72.76	41.41	-
15.	Development of Particularly Vulnerable Tribal Groups	615.33	17.58	2257.60

Rehabilitation of landless tribals

2614. SHRI K.E. ISMAIL :

SHRI M.P. ACHUTHAN :

Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) whether it is a fact that the State Government of Kerala has submitted a project proposal for the rehabilitation of landless tribals in the State vide D.O. letter No. 15745/D2/09/SCSTDD dated 03/08/2009; and

(b) if so, the details of the project proposal and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) and (b) The information is being collected and will be laid on the Table of the House.